

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s). 3229/2019

(Arising out of impugned final judgment and order dated 30-04-2018 in WP No.58017/2005 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOOLA DEVI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.25118/2019-CONDONATION OF DELAY IN FILING and IA No.25120/2019-EXEMPTION FROM FILING O.T.)

Date : 09-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. V. Shekhar, Sr. Adv.
Mr. Rajeev Dubey, Adv.
Ms. Sheetal Rajput, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Deepak Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Diary No.38976/2018.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER